THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 2nd December, 2024

No.HCM.II/123/2015/Pt/Estt./207: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all District Judiciary (Civil Courts) during the year 2025:

Sl.No	Holiday	Date	Days	Number of Days
1.	New Year's Day	1 st January	Wednesday	1 day
2.	Winter Vacation	2 nd January to 25 th January	Thursday to Saturday	24 days
3.	Republic Day	26 th January	Sunday	1 day
4.	Holi	14th March	Friday	1 day
5.	Id-Ul-Fitr	31st March	Monday	1 day
6.	Mahavir Jayanti	10 th April	Thursday	1 day
7.	Good Friday	18 th April	Friday	1 day
8.	Shad Suk Mynsiem	Date to be notified		1 day
9.	Id-Ul-Zuha	7 th June	Saturday	1 day
10.	Rev. Thomas Jones Day	22 nd June	Sunday	1 day
11.	Behdienkhlam Festival	14 th July	Monday	1 day
12.	U Tirot Singh Day	17 th July	Thursday	1 day
13.	Independence Day	15 th August	Friday	1 day
14.	Janmashtami	16 th August	Saturday	1 day
15.	Unitarian Day	18 th September	Thursday	1 day
16.	Dussehra (Durga Puja)	29 th September to 2 nd October	Monday to Thursday	4 days
17.	Mahatma Gandhi's Birthday	2 nd October	Thursday	1 day
18.	Diwali (Deepavali)	20 th & 21 st October	Monday	2 days
19.	Guru Nanak's Birthday	5 th November	Wednesday	1 day
20.	Wangala Festival	7 th November	Friday	1 day
21.	Seng Kut Snem	23 rd November	Sunday	1 day
22.	Nongkrem Dance	Date to be notified		1 day
23.	Pa Togan N Sangma	12 th December	Friday	1 day
24.	Death Anniversary of "U Soso Tham"	18 th December	Thursday	1 day
25.	Christmas Holiday	23 rd , 24 th & 25 th December	Tuesday to Thursday	3 days
26.	U Kiang Nangbah Day	30 th December	Tuesday	1 day

Restricted Holidays List for the High Court of Meghalaya:

Sl.No	Holiday	Date	Days	Number of Days
1.	Ram Navami	6 th April	Sunday	1 day
2.	Buddha Purnima	12 th May	Monday	1 day
3.	Muharram	6 th July	Sunday	1 day
4.	Milad-Un-Nabi or Id-e Milad	5 th September	Friday	1 day

Note: -

- In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- 2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./207-A Dated, Shillong 2nd December, 2024 Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
 - 2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
 - 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- 6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 9. All District & Sessions Judges in Meghalaya for favour of kind information.

- 10. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 11. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
- 12. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
- 13. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
- 14. The Manager IT, High Court of Meghalaya, Shillong for favour of kind information.
- 15. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 16. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.
- 17. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 18. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.
- 19. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 20. Notice board.
- 21. Office File.

REGISTRAR GENERAL

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